

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Promotions, Postings and Transfers - ORDERS - ISSUED.

ROC.NO.5962/2013-B.SPL.

NOTIFICATION NO.1235-B.SPL.

DATED:27.09.2013.

READ:

1. G.O.Ms.No.119, Law (L.A & J - SC.F) Department dated 11.09.2013.
2. G.O.Ms.No.118, Law (L.A & J - SC.F) Department dated 11.09.2013.

The High Court is pleased to order the following Promotions, Postings and Transfers:-

I

SRI N.JAYA RAJ, Senior Civil Judge, now working as Judge, Family Court, Adilabad on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 1st read above, is transferred and posted XXIV Addl. Chief Judge, City Civil Court, Hyderabad (New Court sanctioned by Government)

- i) Sri N.Jaya Raj, will immediately handover charge of his post to the I Addl. District and Sessions Judge, Adilabad, and proceed to his new station. He shall take charge of his post in consultation with the Chief Judge, City Civil Court, Hyderabad.
- ii) I Addl. District and Sessions Judge, Adilabad, will be in full additional charge of the post of Judge, Family Court, Adilabad, until further orders.

II

SRI V.NAGESWAR RAO, Senior Civil Judge, now working as II Addl. District and Sessions Judge, Guntur on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as II Addl. District and Sessions Judge, Guntur.

III

SRI N.ANANDA RAO, Senior Civil Judge, now working as II Addl. Special Judge for CBI Cases, Visakhapatnam on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as II Addl. Special Judge for CBI Cases, Visakhapatnam.

IV

SRI B.RAMA RAO, Senior Civil Judge, now working as XI Addl. District and Sessions Judge, Gudiwada, Krishna District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XI Addl. District and Sessions Judge, Gudiwada, Krishna District.

V

SRI M.SANTHA RAJU, Senior Civil Judge, now working as Secretary, District Legal Services Authority, Nalgonda and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted V Addl. District and Sessions Judge, Miryalguda, Nalgonda District (post kept vacant)

- i) Sri M.Santha Raju, will immediately handover charge of his post to the Senior Civil Judge, Nalgonda, and proceed to his new station. He shall take charge of his post from Judge, Family Court, Nalgonda.
- ii) The Senior Civil Judge, Nalgonda, will be in full additional charge of the post of Secretary, District Legal Services Authority, Nalgonda, until further orders.

VI

SRI P.SUDHAKAR, Senior Civil Judge, now working as Judge, Family Court-cum-VIII Addl. District Judge, Mahabubnagar on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Judge, Family Court-cum-VIII Addl. District Judge, Mahabubnagar.

VII

SMT. T.RAMANI KRUPAVATHI, Senior Civil Judge, Markapur, Prakasam District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Ongole, Prakasam District (post kept vacant)

- i) Smt. T.Ramani Krupavathi, will immediately handover charge of her post to the Senior Civil Judge, Darsi, and proceed to her new station. She shall take charge of her post from Judge, Family Court, Ongole.
- ii) The Senior Civil Judge, Darsi, will be in full additional charge of the post of Senior Civil Judge, Markapur, until further orders.

VIII

SRI G.SARDAR MOHAN RAO, Senior Civil Judge, Sathupalli, Khammam District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted V Addl. District and Sessions Judge, Kothagudem, Khammam District (post kept vacant)

- i) Sri D.Sardar Mohan Rao, will immediately handover charge of his post to the Senior Civil Judge, Khammam, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
- ii) The Senior Civil Judge, Khammam, will be in full additional charge of the post of Senior Civil Judge, Sathupalli, until further orders.

IX

KUM. Y.H.PRAMEELA REDDY, Senior Civil Judge, now working as III Addl. District and Sessions Judge, Nandyal, Kurnool District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as III Addl. District and Sessions Judge, Nandyal, Kurnool District.

X

SRI G.VENKATA KRISHNAM RAJU, Senior Civil Judge, now working as Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.

XI

SRI D.VASUDEVA RAO, Senior Civil Judge, now working as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.

XII

SRI A.PRASAD RAJU, Senior Civil Judge, now working as Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.

XIII

SRI Y.VIJAYA KUMAR, Senior Civil Judge, Gooty, Anantapur District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Anantapur (post kept vacant).

- i) Sri Y.Vijaya Kumar, will immediately handover charge of his post to the Addl. Senior Civil Judge, Anantapur and proceed to his new station. He shall take charge of his post from Judge, Family Court, Anantapur.
- ii) The Addl. Senior Civil Judge, Anantapur, will be in full additional charge of the post of Senior Civil Judge, Gooty, until further orders.

XIV

SRI CH.BALAGANGADHARA TILAK ROY, Senior Civil Judge, now working as VII Addl. District and Sessions Judge (Fast Track Court), Kakinada, East Godavari District on adhoc basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted V Addl. District and Sessions Judge, Rajahmundry, East Godavari District (post kept vacant)

- i) Sri Ch.Balagangadhara Tilak Roy, will immediately handover charge of his post to the VI Addl. District and Sessions Judge, Kakinada, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Rajahmundry.
- ii) The VI Addl. District and Sessions Judge, Kakinada, will be in full additional charge of the post of VII addl. District and Sessions Judge (Fast Track Court), Kakainada, until further orders.

XV

SRI MOHD. NOORULLAH GHORI, Senior Civil Judge, now working as VI Addl. District and Sessions Judge, Siddiept, Medak District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as VI Addl. District and Sessions Judge, Siddiept, Medak District.

XVI

SRI C.LAKSHMINARAYANA, Senior Civil Judge, now working as II Addl. District and Sessions Judge, Amalapuram, East Godavari District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as II Addl. District and Sessions Judge, Amalapuram, East Godavari District.

XVII

SMT. D.LAKSHMI KAMESWARI, Senior Civil Judge, now working as X Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District on Adhoc basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District (New Court sanctioned by the Government).

- i) Smt. D.Lakshmi Kameswari, shall take charge of her post in consultation with the Prl. District and Sessions Judge, L.B.Nagar, Rangaeddy District.
- ii) Smt. D.Lakshmi Kameswari, after assumption of charge as XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District, she will be in full additional charge of the post of X Addl. District and Sessions Judge (Fast Track Court), until further orders.

XVIII

SRI Y.GANAPATHI RAO, Senior Civil Judge, now working as VI Addl. District and Sessions Judge, Kakinada, East Godavari District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as VI Addl. District and Sessions Judge, Kakinada, East Godavari District.

XIX

SRI P.S.P.CHIRANJEEVA RAO, Senior Civil Judge, now working as I Addl. District and Sessions Judge, Khammam on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as I Addl. District and Sessions Judge, Khammam.

XX

SMT. G.SWARNALATHA, Senior Civil Judge, now working as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Krishna at Machilipatnam on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Krishna at Machilipatnam.

XXI

SRI K.KRISHNA MURTHY, Senior Civil Judge, now working as III Addl. District and Sessions Judge, Bhimavaram, West Godavari District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.

XXII

SRI K.RAVEENDRA SINGH, Senior Civil Judge, now working as Judge, Family Court, Nizamabad on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Judge, Family Court, Nizamabad.

XXIII

SRI P.KALYAN RAO, Senior Civil Judge, now working as IV Addl. District and Sessions Judge (Fast Track Court), Khammam on Adhoc basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted Addl. District and Sessions Judge, Narsapur, West Godavari District (post kept vacant).

- i) Sri P.Kalyan Rao, will immediately handover charge of his post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam, and proceed to his new station. He shall take charge of his post from III Addl. District and Sessions Judge, Bhimavaram.
- ii) The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam, will be in full additional charge of the post of IV Addl. District and Sessions Judge (Fast Track Court), Khammam, until further orders.

XXIV

SRI V.SRIRAMA CHANDRA MURTHY, Senior Civil Judge, now working as Chairman, Co-Operative Tribunal, Vijayawada, Krishna District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Chairman, Co-Operative Tribunal, Vijayawada, Krishna District.

XXV

SRI Y.SOMESWARA RAO, Senior Civil Judge, now working as V Addl. Metropolitan Sessions Judge, Hyderabad on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as V Addl. Metropolitan Sessions Judge, Hyderabad.

XXVI

SRI SAMBASIVARAO NAIDU, Senior Civil Judge, now working as Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted XXV Addl. Chief Judge, City Civil Court, Hyderabad (New Court sanctioned by the Government).

- i) Sambasiva Rao Naidu, will immediately handover charge of his post to the Prl. District and Sessions Judge, Warangal, and proceed to his new station. He shall take charge of his post in consultation with the Chief Judge, City Civil Court, Hyderabad.
- ii) The Prl. District and Sessions Judge, Warangal, will be in full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal, until further orders.

XXVII

SRI A.SANTHOSH REDDY, Senior Civil Judge, now working on temporary basis as District Judge on Other Duty as Secretary to Government, Law (L.A & J - SC.F) Department, Hyderabad and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Secretary to Government, Law (L.A & J - SC.F) Department, Hyderabad.

XXVIII

SRI T.VENKATESWARA REDDY, Senior Civil Judge, now working as IX Addl. District and Sessions Judge, Kamareddy, Nizamabad District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as IX Addl. District and Sessions Judge, Kamareddy, Nizamabad District

XXIX

SRI C.B.SATYANARAYANA, Senior Civil Judge, now working as XIV Addl. District and Sessions Judge, Vijayawada, Krishna District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XIV Addl. District and Sessions Judge, Vijayawada, Krishna District.

XXX

SRI M.SRIKANTHA CHARY, Senior Civil Judge, Piler, Chittoor District and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted VIII Addl. District and Sessions Judge, Chittoor (post kept vacant)

- i) Sri M.Srikantha Chary, will immediately handover charge of his post to the Addl. Senior Civil Judge, Chittoor, and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Chittoor.
- ii) The Addl. Senior Civil Judge, Chittoor, will be in full additional charge of the post of Senior Civil Judge, Piler, until further orders.

XXXI

SRI CH.KISHORE KUMAR, Senior Civil Judge, now working as XII Addl. District and Sessions Judge, Visakhapatnam on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XII Addl. District and Sessions Judge, Visakhapatnam.

XXXII

SRI K.RAJ KUMAR, Senior Civil Judge, now working as Special Judge for trial of cases under Essential Commodities Act-cum-III Addl. M.S.J., Hyderabad on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Special Judge for trial of cases under Essential Commodities Act-cum-III Addl. M.S.J., Hyderabad.

XXXIII

SRI D.NAGARJUN, Senior Civil Judge, now working as I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District, and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

XXXIV

SRI M.V.CHANDRA RANA, Senior Civil Judge, now working as VI Addl. District and Sessions Judge, Mahabubabad, Warangal District, and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.

XXXV

SRI P.SUBRAHMANYA KUMAR, Senior Civil Judge, now working as I Addl. District and Sessions Judge, Anantapur on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as I Addl. District and Sessions Judge, Anantapur

XXXVI

SMT. S.PRAVEENA, Senior Civil Judge, now working on temporary basis as District Judge on Other Duty as Registrar, Andhra Pradesh State Consumer Disputes Redressal Commission, Hyderabad and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Registrar, Andhra Pradesh State Consumer Disputes Redressal Commission, Hyderabad.

XXXVII

SRI B.SYAM SUNDER, Senior Civil Judge, now working as XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.

XXXVIII

SRI M.RAMA SESHAGIRI RAO, Prl. Senior Civil Judge, Vijayawada, Krishna District, who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted I Addl. District and Sessions Judge, Krishna at Machilipatnam (post kept vacant)

- i) Sri M.Rama Seshagiri Rao, will immediately handover charge of his post to the III Addl. Senior Civil Judge, Vijayawada, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam.
- ii) The III Addl. Senior Civil Judge, Vijayawada, will be in full additional charge of the post of Prl. Senior Civil Judge, Vijayawada, until further orders.

XXXIX

SRI D.CHIRANJEEVULU, Senior Civil Judge, now working as X Addl. Chief Judge, City Civil Court, Hyderabad on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as X Addl. Chief Judge, City Civil Court, Hyderabad

XL

SRI V.VENKATA SESHU BABU, Senior Civil Judge, now working as Judge, Additional Family Court, Visakhapatnam on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Judge, Additional Family Court, Visakhapatnam.

LXI

SRI P.PRABHAKAR, Senior Civil Judge, now working as III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District.

LXII

SRI M.RAMA SATYANARAYANA, Senior Civil Judge, now working as XV Addl. District and Sessions Judge, Nuzvid, Krishna District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XV Addl. District and Sessions Judge, Nuzvid, Krishna District.

LXIII

SRI U.SATYA RAO, Senior Civil Judge, now working as Judge, Family court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Judge, Family court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.

LXIV

SRI K.CHIDANANDA, Senior Civil Judge, now working as XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.

LXV

SMT. CH.SANTHA KUMARI, Senior Civil Judge, now working as VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

LXVI

SRI N.RAJ KUMAR, Prl. Senior Civil Judge, Asifabad, Adilabad District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Adilabad (post kept vacant).

- i) Sri N.Raj Kumar, will immediately handover charge of his post to the Senior Civil Judge, Mancherial, and proceed to his new station. He shall take charge of his post from Judge, Family Court, Adilabad/I Addl. District and Sessions Judge, Adilabad, as the case may be.
- ii) The Senior Civil Judge, Mancherial, will be in full additional charge of the post of Senior Civil Judge, Asifabad, until further orders.

LXVII

SRI BATHINA VENKATA PRASAD, Senior Civil Judge, now working as III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

LXVIII

SMT. M.SEETHARAJYA LAKSHMI, Senior Civil Judge, now working as III Addl. District and Sessions Judge, Rajampet, Kadapa District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as III Addl. District and Sessions Judge, Rajampet, Kadapa District.

LXIX

SRI K.VENKATA RAMANA REDDY, Senior Civil Judge, now working as VI Addl. District and Sessions Judge, Gooty, Anantapur District, on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as VI Addl. District and Sessions Judge, Gooty, Anantapur District.

L

SRI P.UDAYA KUMAR, Senior Civil Judge, now working as IV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as IV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

LI

SMT. J.SREELAKSHMI, Senior Civil Judge, now working as Chairman, Land Reforms Appellate Tribunal-cum-IV Addl. District Judge, Kakinada, East Godavari District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as Chairman, Land Reforms Appellate Tribunal-cum-IV Addl. District Judge, Kakinada, East Godavari District.

LII

SRI D.SHAAM MOHAN RAO, Senior Civil Judge, now working as II Addl. District and Sessions Judge, Jagtial, Karimnagar District on temporary basis and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is retained as II Addl. District and Sessions Judge, Jagtial, Karimnagar District.

LIII

SRI CH.RAMACHANDRA MURTHY, Senior Civil Judge, Gudur, Nellore District, who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted IV Addl. District and Sessions Judge, Nellore (post kept vacant).

- i) Sri Ch.Ramachandra Murthy, will immediately handover charge of his post to the Prl. Senior Civil Judge, Nellore, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District Judge, Nellore.
- ii) The Prl. Senior Civil Judge, Nellore, will be in full additional charge of the post of Senior Civil Judge, Gudur, until further orders.

LIV

SRI S.V.NARASIMHA RAJU, Senior Civil Judge, Allagadda Kurnool District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore (post kept vacant)

- i) Sri S.V.Narasimha Raju, will immediately handover charge of his post to the Prl. Senior Civil Judge, Nandyal, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
- ii) The Prl. Senior Civil Judge, Nandyal, will be in full additional charge of the post of Senior Civil Judge, Allagadda, until further orders.

LV

SRI K.SANGA REDDY, Senior Civil Judge working as Secretary, District Legal Services Authority, Khammam who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted XXVII Addl. Chief Judge, City Civil Court, Secunderabad (New Court sanctioned by the Government).

- i) Sri K.Sangareddy, will immediately handover charge of his post to the Senior Civil Judge, Khammam, and proceed to his new station. He shall take charge of his post in consultation with the Chief Judge, City Civil Court, Hyderabad.
- ii) The Senior Civil Judge, Khammam, will be in full additional charge of the post of Secretary District Legal Services Authority, Khammam, until further orders.

LVI

SRI P.GURAPPA, Senior Civil Judge, Kavali, Nellore District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted VII Addl. District and Sessions Judge, Gudur, Nellore District (New Court sanctioned by the Government).

- i) Sri P.Gurappa, will immediately handover charge of his post to the Senior Civil Judge, Kovur, and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, Nellore.
- ii) The Senior Civil Judge, Kovur, will be in full additional charge of the post of Senior Civil Judge, Kavali, until further orders.

LVII

SRI K.SURYA RAO, Senior Civil Judge, now working as Secretary, District Legal Services Authority, Visakhapatnam who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District (post kept vacant)

- i) Sri K.Surya Rao, will immediately handover charge of his post to the Prl. Senior Civil Judge, Visakhapatnam, and proceed to his new station. He shall take charge of his post from XIII Addl. District and Sessions Judge, Gajuwaka.
- ii) The Prl. Senior Civil Judge, Visakhapatnam, will be in full additional charge of the post of Secretary, District Legal Services Authority, Visakhapatnam, until further orders.

LVIII

SRI M.VENGAIAH, Prl. Senior Civil Judge, Guntur who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted XI Addl. District and Sessions Judge, Tenali, Guntur District.

- i) Sri M.Vengaiah, will immediately handover charge of his post to the I Addl. Senior Civil Judge, Guntur, and proceed to his new station. He shall take charge of his post from Judge, Family Court, Guntur.
- ii) The Addl. Senior Civil Judge, Guntur, will be in full additional charge of the post of Prl. Senior Civil Judge, Guntur, until further orders.

LVIX

SRI M.R.SARAVANA KUMAR, I Addl. Senior Civil Judge, Vijayawada, Krishna District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted VI Addl. District and Sessions Judge, Machilipatnam, Krishna District (post kept vacant)

- i) Sri M.R.Saravana Kumar, will immediately handover charge of his post to the III Addl. Senior Civil Judge, Vijayawada, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge, Machilipatnam.
- ii) The III Addl. Senior Civil Judge, Vijayawada, will be in full additional charge of the post of I Addl. Senior Civil Judge, Vijayawada, until further orders.

LX

SRI N.VICTOR IMMANUEL, II Addl. Senior Civil Judge, Vijayawada, Krishna District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted II Addl. Special Judge for SPE and ACB Cases, Hyderabad (post kept vacant).

- i) Sri N.Victor Immanuel, will immediately handover charge of his post to the III Addl. Senior Civil Judge, Vijayawada, and proceed to his new station. He shall take charge of his post from Prl. Special Judge for SPE and ACB Cases, Hyderabad.
- ii) The III Addl. Senior Civil Judge, Vijayawada, will be in full additional charge of the post of II Addl. Senior Civil Judge, Vijayawada, until further orders.

LXI

SRI P.V.RAMANA RAO, Prl. Senior Civil Judge, Kothagudem, Khammam District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted as XVI Addl. District and Sessions Judge, Malkajgiri, Rangareddy District (New Court sanctioned by the Government).

- i) Sri P.V.Ramana Rao, will immediately handover charge of his post to the Senior Civil Judge, Khammam, and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
- ii) The Senior Civil Judge, Khammam, will be in full additional charge of the post of Prl. Senior Civil Judge, Kothagudem, until further orders.

LXII

SRI N.NARAYANA, Prl. Senior Civil Judge, Warangal who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted V Addl. District and Sessions Judge, Bhongir, Nalgonda District (post kept vacant)

- i) Sri N.Narayana, will immediately handover charge of his post to the I Addl. Senior Civil Judge, Warangal, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.

- ii) The I Addl. Senior Civil Judge, Warangal, will be in full additional charge of the post of Prl. Senior Civil Judge, Warangal, until further orders.

LXIII

SRI B.SURESH, Senior Civil Judge, Gadwal, Mahabubnagar District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted I Addl. District and Sessions Judge, Karimnagar (post kept vacant)

- i) Sri B.Suresh, will immediately handover charge of his post to the Senior Civil Judge, Narayanpet, and proceed to his new station. He shall take charge of his post from Prl. District and Sessions Judge, Karimnagar.
- ii) The Senior Civil Judge, Narayanpet, will be in full additional charge of the post of Senior Civil Judge, Gadwal, until further orders.

LXIV

SRI G.MOHAN KUMAR, Senior Civil Judge, Kadiri, Anantapur District who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 2nd read above, is transferred and posted V Addl. District and Sessions Judge, Rayachoti, Kadapa District (post kept vacant)

- i) Sri G.Mohan Kumar, will immediately handover charge of his post to the Senior Civil Judge, Hindupur, and proceed to his new station. He shall take charge of his post from Judge, Family Court, Kadapa.
- ii) The Senior Civil Judge, Hindupur, will be in full additional charge of the post of Senior Civil Judge, Kadiri, until further orders.

LXV

Smt. B.Sunitha, V Addl. District and Sessions Judge (Fast Track Court), Nandyal, Kurnool District is transferred and posted III Addl. District and Sessions Judge (Fast Track Court), Anantapur (post kept vacant)

- i) Smt. B.Sunitha, will immediately handover charge of her post to the III Addl. District and Sessions Judge, Nandyal, and proceed to her new station. She shall take charge of her post from Judge, Family Court, Anantapur.
- ii) The III Addl. District and Sessions Judge, Nandyal, will be in full additional charge of the post of V Addl. District and Sessions Judge (Fast Track Court), Nandyal, until further orders.

LXVI

Sri P.Murali Mohan Reddy, III Addl. District and Sessions Judge (Fast Track Court), Nellore, is transferred and posted XIII Addl. District and Sessions Judge (Fast Track Court), Vijayawada, Krishna District (post kept vacant)

- i) Sri P.Murali Mohan Reddy, will immediately handover charge of his post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge, Nellore, and proceed to his new station. He shall take charge of his post from XII Addl. District and Sessions Judge, Vijayawada.
- ii) The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge Nellore, will be in full additional charge of the post of III Addl. District and Sessions Judge (Fast Track Court), Nellore, until further orders.

LXVII

Smt. S.Saradha Devi, II Addl. District and Sessions Judge (Fast Track Court), Parvathipuram, Vizianagaram District is transferred and posted VII Addl. District and Sessions Judge (Fast Track Court), Visakhapatnam (post kept vacant)

- i) Smt. S.Saradha Devi, will immediately handover charge of her post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge, Vizianagaram and proceed to her new station. She shall take charge of her post from XII Addl. District and Sessions Judge (Fast Track Court), Visakhapatnam.
- ii) The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge, Vizianagaram, will be in full additional charge of the post of II Addl. District and Sessions Judge (Fast Track Court), Parvathipuram, until further orders.

LXVIII

Sri K.B.Gangeyudu, III Addl. District and Sessions Judge (Fast Track Court), Asifabad, Adilabad District is transferred and posted XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad (post kept vacant).

- i) Sri K.B.Gangeyudu, will immediately handover charge of his post to the I Addl. District and Sessions Judge, Adilabad and proceed to his new station. He shall take charge of his post from X Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad
- ii) The I Addl. District and Sessions Judge, Adilabad, will be in full additional charge of the post of III Addl. District and Sessions Judge (Fast Track Court), Asifabad, until further orders.

NOTE: 1. Sri N.Jaya Raj and Sri Sambasiva Rao Naidu, District Judges are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present station at their requests.

2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
3. The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

A. Shankar Nigayaa
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the **Registrars, and District Judge (Enquiries)**, High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of A.P., Hyderabad.
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A. & J-Cts.C) Dept., Hyderabad
7. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
8. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, A.P. Judicial Academy, Secunderabad
11. The Chief Judge, City Civil Court, Hyderabad
12. The Chief Judge, City Small Causes Court, Hyderabad
13. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
14. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
15. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
16. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
17. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
18. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)

19. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
20. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
21. The Pay and Accounts Officer, Hyderabad.
22. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
23. **THE EDITORS:**
 1. THE HINDU, HYDERABAD.
 2. THE DECCAN CHRONICLE, SECUNDERABAD
 3. THE NEW INDIAN EXPRESS, HYDERABAD
 4. THE EENADU, HYDERABAD
 5. THE VAARTHA, HYDERABAD.
 6. THE ANDHRA JYOTHI. HYDERABAD.
 7. THE ANDHRA PRABHA, HYDERABAD.
 8. THE SIASAT, HYDERABAD
 9. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.